

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 07<sup>th</sup> December, 2018  
Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 158/2016(CZ)	Naveen Saraswat Vs. State of Rajasthan & 3 Ors.	Mr.OmShankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
<b>FOR ADMISSION</b>				
2.	Original Application No. 30/2018(CZ)	Central Pollution Control Board Vs The Director, M/s Madhya Bharat Phoshpate Pvt. Ltd. & 3 Ors.	Mr. Yadvendra Yadav, Adv.	
3.	Original Application No. 37/2018(CZ)	Nityendra Manav Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
<b>AFTER NOTICE</b>				
4.	Original Application No. 01/2018(CZ)	Jiwan Lal Barbaiya Vs State of MP & 4 Ors.	Mr. Dharamvir Sharma, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
5.	Original Application No. 77/2017(CZ)	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Applicant in person	
6.	Original Application No. 75/2017(CZ)	Rahul Bairagi Vs State of M.P. & Anr.	Ms. Anamika Kumar, Adv. Mr. Sachin K. Verma, Adv.	
<b>FOR HEARING</b>				
7.	Original Application No. 128/2017(CZ)(THC) <b>(W.P.No.7089/15)</b>	Suvidha Seva Sansthan Vs State of MP & Ors.	Mr. B.K.Vaishya, Adv. for Petitioner	
<b>FOR COMPLIANCE</b>				
8.	Original Application No. 119/2016(CZ)	Krishnadas & 3 Ors. Vs. State of M.P. & 5 Ors.	Mr. Mahesh Prasad Shukla, Adv. Mr. Sachin K. Verma, Adv. Mr. Ajay Gupta, Adv. Mr. Dharamveer Singh, Adv.	

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 07-12-2018 shall be adjourned to 17-01-2019.**

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